

**FORM G - INVITATION FOR EXPRESSION OF INTEREST FOR
PARADISE PLASTICS ENTERPRISES LIMITED**

Operating in: injection molding/toll manufacturing, surface decoration, and assembly for automotive and non-automotive Original Equipment Manufacturers (OEMs) at Leased units in Jhajjar, Haryana and Badli, Solan (Himachal Pradesh)

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	PARADISE PLASTICS ENTERPRISES LIMITED PAN: AABCF5932G CIN: U74999MH1986PLC074410
2. Address of the registered office	805, Dev Plaza, Plot No-68, Opp Andheri Fire Brigade, S V Road, Mumbai City, Andheri West, Maharashtra, India, 400058.
3. URL of website	NA
4. Details of place where majority of fixed assets are located	
- Majority of Plant & Machinery and inventory are located at leased factory site in B-600, Indospace Industrial Park Badli Pvt Ltd, Jhajjar Badli Road, Pahsour, Faizabad, Jhajjar, Haryana – 124105. - 3 Machineries along with certain inventory are located at leased factory site in Om Sai Industries, Kharsa No-69 & 70 Near Abbott Healthcare Pvt Ltd, Vill- Bhatoli Khurd/Khurad Baddi, Solan Himanchal Pradesh – 173 205. - As per last audited financials of 31.03.2025 the Land & Building were at Industrial Plot No. D-1 Site V UPSIDC, Surajpur Industrial area, Kasna Greater Noida-201306 alongwith building	
5. Installed capacity of main products/ services	Total installed capacity details not provided
6. Quantity and value of main products/ services sold in last financial year	Value of main products sold as per the latest available audited financials for the FY 2024-25 – Rs. 3,738.78 Lakhs (Domestic sale is Rs. 3,693.40 & Export Sale is Rs 45.35 lakhs)
7. Number of employees/ workmen	Presently there are no workmen / employees. Workmen and Employees list as per claim sheet updated from time to time and uploaded on IBBI website.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at :	Documents can be obtained by sending email at Process E-mail id: cirp.ppel@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	Can be obtained by sending email at Process E-mail id: cirp.ppel@gmail.com
10. Last date for receipt of expression of interest	14-09-2026
11. Date of issue of provisional list of prospective resolution applicants	24-09-2026
12. Last date for submission of objections to provisional list	29-09-2026
13. Date of issue of final list of prospective resolution applicants	09-10-2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14-10-2026
15. Last date for submission of resolution plans	14-11-2026
16. Process email id to submit EOI	cirp.ppel@gmail.com
17. Details of the corporate debtor's registration status as MSME.	Active UDYAM-MH-19-0003244

1) All the EOI's received will be reviewed by IRP as well as the COC and thereafter further information / documents related to the process will be provided to the shortlisted parties. The IRP / COC shall have discretion to change the criteria for the EOI at any point of time.

2) IRP / COC reserves the right to cancel or modify the process / application / timeline without assigning any reasons and without any liability whatsoever.

3) Further details are set out in detailed Invitation of Expression of Interest (EOI), which shall be read together with associated disclaimers and qualifications in EOI.

Date: 30-08-2026

SD/-
Namrata A Randeri

Place: Mumbai Reg. No.: IBBI/IPA-001/IP-P01585/2019-2020/12495 (AFA Valid upto 31.12.26)

Reg. Add: 215 Laxmi Plaza, Laxmi Indl Est. New Link Rd, Andheri (W), Mumbai - 400053

Interim Resolution Professional For PARADISE PLASTICS ENTERPRISES LIMITED

